

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
SPECIAL BENCH

C.P. No. 119/2016

IN THE MATTER OF:

M/s. Paawan Corruators

.....Petitioner

v.

Piccadily Sugar and allied Ind. Ltd.

.....Respondent

SECTION :

UNDER SECTION 433(e), 434(1)(a) and 439

Order delivered on 11.08.2017

Coram:

CHIEF JUSTICE M.M. KUMAR

Hon'ble President

R. VARADHARAJAN

Hon'ble Member (J)

For the Petitioner(s) : Ms. Shruti Aggarwal, Advocate

ORDER

Due to paucity of time, the hearing is deferred to 01.09.2017.

Sd/-

(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT

Sd/-

(R. VARADHARAJAN)
(MEMBER JUDICIAL)

11.08.2017

Vineet